

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO.3446  
TO BE ANSWERED ON 09.08.2021**

**WOMEN PARTICIPATION IN SKILL TRAINING PROGRAMMES**

**3446. SHRI PATEL HASMUKHBHAI SOMABHAI:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) the details of the Skill Training Centers in Gujarat.
- (b) the details of the amount allocated for development of Skill Training Centers in Gujarat vis-a-vis other States;
- (c) whether the Government has taken any steps to promote women participation in skill training programmes and if so, the details thereof; and
- (d) the details of division/break up between male and female candidates taking skill training at training centers?

**ANSWER**

**MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI DHARMENDRA PRADHAN)**

(a) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship (MSDE) is implementing its flagship scheme, Pradhan Mantri Kaushal Vikas Yojana (PMKVY). PMKVY has two training components, namely, Short Term Training (STT) and Recognition of Prior Learning (RPL). Under PMKVY-STT, candidates are being trained in short duration courses through empanelled training centres (TCs) across the country, including the State of Gujarat. The empanelment of TCs is being done online through Skill India Portal (SIP) combined with a third party inspection. Under PMKVY-RPL component, individuals with prior learning experience or skills are assessed and certified through orientation or bridge courses.

Also, MSDE promotes establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) in every district for imparting skill training throughout the country, including the State of Gujarat, in Public Private Partnership (PPP) mode.

Under PMKVY-STT, since inception, 735 TCs (249 under PMKVY 1.0, 423 under PMKVY 2.0 and 63 under PMKVY 3.0) have been empanelled, as on 10.07.2021, in the State of Gujarat. Out of which, 186 TCs including 17 PMKKs are operational in the State of Gujarat.

In addition to above short-term training, Directorate General of Training (DGT) under MSDE is implementing long duration vocational courses through Industrial Training Institutes (ITIs) which offer range of one or two years' vocational /skill training courses. At present, 506 ITIs are there in the State of Gujarat.

(b) The Ministry through National Skill Development Corporation (NSDC) provides funding support upto Rs. 70 lakh to training provider (TP) for setting up of PMKK. As on 10.07.2021, Rs. 243.02 crore have been disbursed by the NSDC for the establishment of PMKKs across the country, including the State of Gujarat.

In long-term skilling, DGT has disbursed Rs. 103.76 crore under *Upgradation of existing Government ITIs into Model ITIs* scheme to the States including 3.18 crore to the State of Gujarat.

State-wise funds disbursed by NSDC for establishment of PMKKs and fund released under *Upgradation of existing Government ITIs into Model ITIs* scheme is given in *Annexure*.

(c) Yes, Sir. In order to increase the participation of women under PMKVY, conveyance cost and boarding & lodging facilities are being provided.

(d) Under PMKVY since inception, 65.95 lakh (32.51 lakh female and 33.44 lakh male) candidates have been trained under STT while 63.98 lakh (23.34 lakh female and 40.64 lakh male) candidates have been oriented under RPL across the country.

In long-term skilling, 4.63 lakh female and 35.79 lakh male candidates have been enrolled under Craftsman Training scheme (CTS) the last three-years.

**State-wise funds disbursed by NSDC for establishment of PMKKs and fund released under *Upgradation of existing Government ITIs into Model ITIs* scheme**

<b>S. No.</b>	<b>State</b>	<b>Loan amt disbursed under PMKK (In Cr.)</b>	<b>Fund released under <i>Upgradation of existing Government ITIs into Model ITIs</i>(In Cr.)</b>
1.	Andaman and Nicobar Islands	0.19	0.00
2.	Andhra Pradesh	10.32	3.50
3.	Arunachal Pradesh	0.00	1.96
4.	Assam	8.86	1.96
5.	Bihar	19.09	3.50
6.	Chandigarh	0.40	1.50
7.	Chhattisgarh	8.45	3.50
8.	Delhi	0.28	2.95
9.	Goa	0.56	1.75
10.	<b>Gujarat</b>	<b>9.60</b>	<b>3.19</b>
11.	Haryana	9.57	6.30
12.	Himachal Pradesh	0.61	3.19
13.	Jammu And Kashmir (Including Ladakh)	4.23	0.00
14.	Jharkhand	10.64	6.30
15.	Karnataka	14.25	5.25
16.	Kerala	3.69	6.30
17.	Lakshadweep	0.00	0.00
18.	Madhya Pradesh	15.44	3.50
19.	Maharashtra	17.85	1.57
20.	Manipur	1.16	0.00
21.	Meghalaya	0.89	0.00
22.	Mizoram	0.46	0.00
23.	Nagaland	0.69	0.00
24.	Odisha	2.32	4.47
25.	Puducherry	0.55	1.75
26.	Punjab	9.36	3.50
27.	Rajasthan	12.73	3.15
28.	Sikkim	0.21	4.05
29.	Tamil Nadu	14.15	3.50
30.	Telangana	5.32	3.50
31.	The Dadra & Nagar Haveli And Daman & Diu	0.49	0.00
32.	Tripura	1.22	5.53
33.	Uttar Pradesh	32.71	11.97
34.	Uttarakhand	5.81	2.62
35.	West Bengal	20.92	3.50
<b>Total</b>		<b>243.02</b>	<b>103.76</b>

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